

No. A-11019/15/2017-Ad.IV  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Excise & Customs)

5<sup>th</sup> Floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi-110066.  
Dated: 28<sup>th</sup> March, 2018.

To,

All Principal Chief Commissioners/  
Principal Directors General, and  
Commissioners  
In-charge in Directors  
under Central Board of Excise and Customs.

Subject: Cadre Restructuring and re-organization of field formations under Central Board of Excise and Customs -allocation of revised cadre strength – reg.

Sir,

I am directed to refer to Board's letter No.A.11019/04/2017-Ad.IV dated 16.06.2017 (as amended) and No.A.11019/15/2017-Ad.IV dated 12.01.2018 (as amended) conveying grade-wise allocation of approved staff strength to the reorganized field formations under CBEC.

2. Creation of Customs Audit Commissionerates has been approved by Competent Authority w.e.f. 01.04.2018. The Commissionerates that have been newly created/merged/work distributed are as below:

(a) Newly created: (1) Customs Audit, Chennai (2) Customs Audit, Delhi and (3) Customs Audit, Mumbai.

(b) Merged Commissionerates: Delhi Airport Commissionerate and Delhi Customs General Commissionerate have been merged to form Delhi Airport & General Commissionerate.

(c) Chennai Customs VI Commissionerate and Mumbai Customs (Export) II Commissionerate stand abolished. Posts have been re-allocated as per the enclosed Annexure.

(d) In Mumbai I Customs Zone, there exists only one Customs export Commissionerate after the reorganization. Therefore, Mumbai Customs (Export) I Commissionerate has been redesignated as Mumbai Customs (Export).

  
28/3/2018

.....2/-

3. Sanctioned Strength of only those formations impacted by the creation of Audit Commissionerates have been mentioned in the Annexure. Sanctioned Strength in all formations, other than those impacted /abolished/merged as mentioned in this letter, remains the same as per Board's letter No. A.11019/04/2017-Ad.IV dated 16.06.2017 (as amended) and No.A.11019/15/2017-Ad.IV dated 12.01.2018 (as amended).

Encl: As above.

Yours faithfully,



(B. Ginkhan Mang)

Under Secretary to the Govt. of India.

Tel.No.011-26162673

Copy to:

1. PS to Finance Minister
2. PS to MoS (Finance)
3. PPS to Secretary (Revenue)
4. Chairperson, CBEC
5. All Members, CBEC
6. All Joint Secretaries/Principal Commissioners/Commissioners in CBEC Hqrs.
7. Principal Chief Controller of Accounts, CBEC
8. All Pay and Accounts Officers, CBEC
9. All Officers/Sections in Admin Wing of CBEC Hqrs.
10. Webmaster, DG, Systems & Data Management – for uploading the same on the CBEC website
11. Guard File/Sanction Folder



(B Ginkhan Mang)

Under Secretary to the Govt of India

ANNEXURE TO F.No.A-11019/15/2017-Ad.IV dated 28.03.2018

POST WISE ALLOCATION OF REVISED CADRE STRENGTH OF IMPACTED CUSTOMS FORMATIONS

S.No.	Zone	Commissionerate	PCC (Ppsr)	CC (H&ES)	Pr. Comm. - Comm.	Combiner	ADC/JC	DC/AC	CAO	DDJO	AOJO	Supt. of C. Ec.	Suppl. Cus.(P)	Inspector of C. Ec.	Prev. Officer	Examiner	AO	Sr. PS	PS	Senior Assistant	Executives Assistant	ST	IT	Asst. Program mtr	Driver Grad-I	Driver Grad-II	LDC	Driver Grad-I	Driver Grad-II	Head Havildar	Havildar	ASI (Wagon)	Lady Searcher	ASI (Dog Handler)	MTS			
1	Delhi Customs	Delhi Airport & General	0	0	0	1	4	20	2	0	0	155	0	6	204	0	5	0	1	4	12	0	0	0	0	0	0	0	2	19	26	0	0	5	0			
		Delhi ACC(Export)	0	0	0	1	2	9	1	0	0	47	0	10	55	0	3	0	1	3	8	0	0	0	0	0	0	1	11	16	0	0	0	0	0			
		Delhi (PPG & Other ICDS)	0	0	0	1	3	15	1	0	0	52	0	14	64	0	3	0	1	3	8	0	0	0	0	0	0	1	11	16	0	0	0	0	0	0		
		ICD, Tughlakabad (Imp.)	0	0	1	0	3	13	1	0	0	52	0	13	60	0	3	1	0	3	8	0	0	0	0	0	0	1	8	10	0	0	0	0	0	0		
		ICD, Tughlakabad (Exp.)	0	0	0	1	2	13	1	0	0	52	0	8	60	0	3	0	1	3	8	0	0	0	0	0	0	1	8	10	0	0	0	0	0	0	0	
		Delhi (ACC (Import))	0	0	1	0	3	13	1	0	0	62	0	17	80	0	3	1	0	3	4	0	0	0	0	0	0	1	8	10	0	0	0	0	0	0	0	
		Customs Audit, Delhi	0	0	0	1	2	11	1	0	0	41	0	12	58	0	2	0	1	2	12	0	0	0	0	0	0	1	10	7	0	0	0	0	0	0	0	
		Appeal-Delhi	0	0	0	1	0	0	0	0	0	2	0	0	2	0	0	0	0	1	0	0	0	0	0	0	0	1	2	3	0	0	0	0	0	0	0	
		CCO & CCA	0	1	0	0	1	2	0	0	0	5	0	0	6	0	0	0	1	0	1	1	1	2	0	0	1	1	2	3	0	0	0	0	0	0	0	0
		Customs Audit, Chennai	0	0	0	1	2	10	2	0	0	0	0	65	25	0	79	39	5	0	1	3	17	0	0	0	0	1	1	27	38	0	0	0	0	0	0	0
3	Mumbai Customs	Customs Audit, Mumbai	0	0	0	1	2	10	2	0	0	0	48	20	0	54	37	4	0	1	15	0	0	0	0	0	1	1	27	38	0	0	0	0	0	0		
		Customs Audit, Mumbai	0	0	0	1	2	10	2	0	0	0	0	20	0	54	37	4	0	1	15	0	0	0	0	0	1	1	27	38	0	0	0	0	0	0		

*Handwritten signature and date: 28/3/2018*